NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

: CA/25/IB/2017

PETITION NUMBER

: CP/507/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: P. MOHAN RAJ, P. DANARAJ, M. MEENAKSHI

NAME OF THE RESPONDENT(S)

: STATE BANK OF INDIA, DIAMOND ENGINEERING (CHENNAI) PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1: R. SUGUM ARAN

Marty

2 ANANT MERATHIA

count for SRI Countl for Applicants

A AVINASH KRISHNAN RAVI

ORDER

Counsels for both the parties are present. Counsel for the non-applicant prayed for time for making final submissions. At request, time is enlarged. Put up on 08.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)